

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO.1968
TO BE ANSWERED ON 30.7.2018
ST LIST OF ODISHA

1968. SHRI BALABHADRA MAJHI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the communities from Odisha waiting to be included in ST List;
- (b) the details of years/months, these cases are pending along with the present status thereof; and
- (c) the details of reasons for not including these communities even though the Union Government is in agreement with the State Government?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI SUDARSHAN BHAGAT)

(a) to (c): Government of India on 15.6.1999 (as further amended on 25.6.2002), has laid down modalities for deciding claims for inclusion in, exclusion from and other modifications in Orders specifying lists of Scheduled Tribes (STs). According to these approved guidelines, only those claims that have been agreed to by the concerned State Government / UT Administration, the Registrar General of India and the National Commission for Scheduled Castes & Scheduled Tribes (now National Commission for STs) will be taken up for consideration. Whenever representations are received in the Ministry for inclusion / exclusion of any community in/from the list of Scheduled Tribes of a State/ UT, the Ministry forwards that representation to the concerned State Government/ U.T. Administration for recommendation as required under Article 342 of the Constitution. If the concerned State Government/UT recommends the proposal, then the same is sent to the Registrar General of India (RGI). The RGI, if satisfied with the recommendation of the State Government/UT, recommends the proposal to the Central Government. Thereafter, the Government refers the proposal to the National Commission for Scheduled Tribes for their recommendation. If the National Commission for Scheduled Tribes also recommends the case, the matter is processed for the decision of the Cabinet. Thereafter, the matter is put up before the Parliament in the form of a Bill to amend the Presidential Order. Cases for inclusion / exclusion which the State Government or the RGI or the National Commission for Scheduled Tribes does not support are rejected.

Details of proposals received from the Government of Odisha for inclusion of communities in the list of Scheduled Tribes of Odisha and their status are given at **Annexure**.

Annexure referred in reply to part (a) to (c) of of Lok Sabha Unstarred Question No. 1968 for answer on 30.7.2018 regarding 'ST list of Odisha'.

Proposals received from Government of Odisha for inclusion of communities in the list of Scheduled Tribes of Odisha.

Sl. No.	Community / communities	Status
1	Pauri Bhuyan / Paudi Bhuyan	Referred to RGI on 22.3.2016. Last reminder sent on 12.05.2017
2	Tamodia Bhumij / Tamadia Bhumij / Tamudia Bhumij / Tamulia Bhumij / Tamundia Bhumij	Referred to RGI on 23.7.2018.
3	Chuktia Bhunjia	Referred to RGI on 22.3.2016. Last reminder sent on 12.05.2017
4	Durua, Dhurua	Comments of RGI sent to State Govt. for further justification vide letter dated 5.4.2018 and reminder dated 17.4.2018.
5	Dhurava	Comments of RGI sent to State Govt. for further justification vide letter dated 5.4.2018
6	Tanla Gauda	Referred to State Government for further justification on 23.01.2017. Reminder sent on 17.4.2018
7	Uram	Referred to RGI on 23.7.2018.
8	Dhangara	Referred to RGI on 23.7.2018.
9	Oram / Uraon	Referred to RGI on 23.7.2018.
10	Oraon Mudi (Mudi)	Referred to RGI on 23.7.2018
11	Kui Kandha	Referred to RGI on 5.9.2014.
12	Kandha Kumbhar	RGI & NCST have concurred. Being processed further.
13	Konda Reddy / Konda Reddi	Referred to RGI on 23.7.2018.
14	Muka Dora / Mooka Dora / Nuka Dora / Nooka Dora	Referred to RGI on 5.9.2014
15	Anati Dora/Enati Dora as synonym of Konda Dora.	Comments/ justification of State Government forwarded to RGI on 20.7.2018.
16	Saara as synonym of Saura, Sawar, Saora, Sahara	Comments of RGI received on 17.8.29017. Being processed further.
17	Luhara, Lohara, Lahara, Lohar and Luhar	Comments of RGI referred to State Government for further justification vide letter dated 14.5.2018.
18	Putiya/ Putia/ Dulia/ Dhulia/ Putiya Paik/ Dulia Paik/ Dhulia Paik of Koraputdist and Bhuiyar/ Bhuihar/ Bhuinyar/ Bhuinhar of Sundergarh distt.	Forwarded to RGI for their comments vide letter dated 7.5.2018.
19	Inclusion of Kaur, Kaanr, Koanr, Konwar, Kaunwr as synonym of Kawar and Kanwar in STs list of Odisha.	Referred to RGI vide letter dated 26.7.2018